

NOTICE

This is to inform all concerned that a Lok Adalat is proposed to be organized by the Calcutta High Court Legal Services Committee on Saturday, the 27th February, 2016 at 10-30 a.m. in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta by an among the parties thereto through the ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases settled before such Lok Adalat should be received up to 4-00 p.m. on Monday, the 15th February, 2016 at the Front Office of the HCLSC located in the Ground Floor in the Centenary Building. Such applications as are received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition case records from the respective departments, as well as for finalization of the Benches and their respective cause-lists.

This is to further inform all concerned that, subject to receipt of records of requisitioned cases from various departments, the final cause lists of the Lok Adalat would be published in the daily cause list of the Hon'ble High Court and also posted on the website of the Hon'ble Court on or before Friday, 26th February, 2016.

By Order,

Sd./-

Secretary,
High Court Legal Services Committee, Calcutta.